Central Fertiliser Pool

1393. { **Shri P. R. Patel:**
Shri Fatehsinh Ghodasar:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) when was the Central Fertiliser Pool introduced;

(b) when was the uniform price of fertilisers fixed; and

(c) what is the loss or profit since the establishment of the pool and fixation of uniform price for fertilisers to this date (financial year-wise)?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) The Central Fertiliser Pool is in force since 1944.

(b) The uniform pool prices of chemical fertilisers were fixed in 1954 and the effective dates are indicated below:—

Consumers	*Effective Date*
(*i*) State Govts. (Agricultural quota)	19-1-54
(*ii*) Plantation crops like Tea, Coffee & Rubber . .	15-3-54
(*iii*) Industrial Users. . .	3-5-1954

(c) A statement is laid on the Table.

STATEMENT

Profits or loss made in the working of the scheme for the "purchase of chemical fertilisers" from the Budget Year 1944-45 *to* 1958-59.

Year	*Net profit or loss(—)* Rs.	
1944-45 . .	6,71,583	
1945-46 . .	25,64,061	
1946-47 . .	(—)4,40,316	
1947-48 . .	14,29,857	
1948-49 . .	1,42,639	
1949-50 . .	19,63,799	
1950-51 . .	11,43,466	
1951-52 . .	4,44,627	
1952-53 . .	3,40,158	
1953-54 . .	68,70,760	
1954-55 .	(—)45,47,472	These indicate the profit or loss since the introduction of of the uniform price. (Audited)
1955-56 . .	8,75,985	
1956-57 . .	22,58,216	
1957-58 . .	1,54,78,413	
1958-59 . .	3,50,50,140	
Total	6,42,45,916	

1959-60 The profit and Loss account for 1959-60 will be prepared after the close of the financial year.

दिल्ली में चकबन्दी

१३६४ { **श्री नवल प्रभाकर:**
श्री राधा रमण :

क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के कुछ गांवों में चकबन्दी का काम रोक दिया गया है ;

(ख) यदि हां, तो इसके क्या कारण है;

(ग) किन-किन और कितने गांवों में यह काम रोक दिया गया है;

(घ) कितने गांवों में इस समय चकबन्दी का काम हो रहा है; और

(ङ) इसके कब तक पूरा होने की सम्भावना है ?

कृषि मंत्री (डा० पं० शा० देशमुख) : (क) और (ख). दिल्ली लैंड रिफार्म्स एक्ट १९५४ के कार्यान्वित होने के कारण अगस्त, १९५५ में भूमि की चकबन्दी का काम रोकने की आवश्यकता पड़ी ताकि जिन पट्टेदारों को इस ऐक्ट से भूमिधारी के हक मिलें, वे भी इस योजना से लाभ उठा सकें ।

(ग) निम्न २५ गांवों में : –

(१) सनोथ

(२) बुरारी

(३) निलवाल

(४) मुण्डका

(५) टीकरी कलां

(६) कराला

(७) घेवरा

(८) जौन्ती

(९) निजामपुर रशीदपुर